

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4075

ANSWERED ON:20.03.2015

DIRECT CASH TRANSFER SUBSIDY SCHEME

Hemamalini Smt. ;Mondal Shri Sunil Kumar;Mullappally Shri Ramachandran

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has implemented Direct Cash Transfer subsidy scheme;
- (b) if so, the details thereof, State-wise, commodity-wise, subsidy scheme-wise, project-wise, along with the time by which it is likely to be implemented fully across the country;
- (c) whether the Government has reviewed the implementation of direct cash transfer subsidies to scheme, if so, the details thereof and the outcome thereon;
- (d) whether the Government proposes to transfer all cash subsidies strictly on the basis of UID/Aadhaar so as to ensure the amount spent under the various social welfare schemes reached to the right beneficiaries;
- (e) if so, the details thereof; and
- (f) the other steps taken/proposed to be taken by the Government to bring all States under Aadhaar linked service system?

Answer

The Minister of State in the Ministry of Finance (Shri Jayant Sinha)

(a) & (b): Direct Benefit Transfer (DBT) mode of payment framework has been laid down vide O.M. dated 13.2.2015 and dated 19.2.2015 to be followed by all Ministries /Departments and their attached Institutions/PSUs. This framework is applicable for all Central Sector (CS) / Centrally Sponsored Schemes (CSS) whether Plan or non-Plan where component of cash is paid to individual beneficiaries. The level of fund transfer may be either from Centre or from States/Districts/Sub-Districts/Institutions (Government or non-Government).

(c): Government of India has re-launched Direct Benefit Transfer for LPG consumer (DBTL) scheme namely, 'PAHAL', in 54 districts of the country on 15.11.2014 and in remaining districts of the country on 1st January, 2015, covering 15.34 crore LPG consumers across the country.

LPG consumers who join the PAHAL scheme, will get the LPG cylinders at market price and receive LPG subsidy (as per their entitlement) directly into their bank accounts. All domestic LPG consumers have been given two alternatives in the scheme. If LPG consumer has Aadhaar number, he/she will have to link it to his/her LPG consumer number and bank account. Alternatively, if he/she does not have Aadhaar number, he/she can link his bank account directly to his LPG consumer ID. This alternative ensures that no LPG consumer is denied subsidy for want of Aadhaar number.

As on 4th March, 2015, 81.5% active LPG consumers (11.83 crore) have joined the scheme. An amount of ₹ 7024 crore has been transferred since 15th November, 2014 through 19.81 crore transactions.

(d) to (f): For getting subsidy benefit in Government social welfare schemes, Aadhaar is preferred but it is not mandatory. No eligible beneficiary is denied his/her due for want of Aadhaar. Enrolment of Aadhaar is going on across the country. Various states are using Aadhaar in accurately targeting the intended beneficiaries and for de-duplication.